

**GOVERNMENT OF INDIA
DEVELOPMENT OF NORTH EASTERN REGION
LOK SABHA**

UNSTARRED QUESTION NO:86
ANSWERED ON:02.12.2003
DEVELOPMENTAL PROJECTS
SANSUMA KHUNGGUR BWISWMUTHIARY

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the Government are contemplating to take effective steps to provide benefits of the special developmental packages under the Non Lapsable Central Pool Resources to the Indo-Bhutan border and Assam-West Bengal border areas;
- (b) if so, the steps taken and the amount of money spent under the aforementioned scheme so far for the areas in question;
- (c) if not, the reasons therefor;
- (d) whether the North Eastern Council has taken up any developmental schemes/projects and programmes in the Indo-Bhutan border and Assam-West Bengal border areas so far with the fund of NE Council analogous to other bordering areas of the North Eastern region so far;
- (e) if so, the details thereof and the amount spent for this aforesaid area over the last 5 years; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR DEPARTMENT OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI TAPAN SIKDAR)

- (a) No proposal specific to Indo-Bhutan and Assam-West Bengal border areas is under consideration under Non Lapsable Central Pool of Resources.
- (b) Does not arise.
- (c) The assistance under Non Lapsable Central Pool of Resources is project specific based on the prioritisation of the State Government. Lump sum provision for development packages is not extended under Non Lapsable Central Pool of Resources.
- (d) No, Sir.
- (e) Does not arise.
- (f) North Eastern Council (NEC) is mandated to be a regional planning body and it funds projects of regional nature. Hence, NEC has not taken up projects specifically for development of border areas in the States of the region.